

REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

SEVENTH SESSION—SECOND LOK SABHA

Thirty Fifth Report



LOK SABHA SECRETARIAT
NEW DELHI
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

THIRTY-FIFTH REPORT

(SECOND LOK SABHA)

On behalf of the Committee on Private Members' Bills and Resolutions, I having been authorised by the Committee present on their behalf, this their Thirty-fifth Report.

2. The Committee met on the 23rd February, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 27th February, 1959.

3. The Members whose resolutions had been included in the List of Business for the 27th February, 1959 and the representatives of the Ministries concerned had been invited to present their views on the resolutions before the Committee. Shri P. K. Vasudevan Nair as also the representatives of the Ministries of Home Affairs, Commerce and Industry, Health, Finance and Defence attended the sitting.

4. The Committee after hearing the members and the representatives of the Ministries concerned with the Resolutions and considering all aspects with respect to each resolution recommend the following time-table:—

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| (1) Resolution regarding Interim Relief to Central Government employees. | Out of 2½ hours allotted to this resolution, 29 minutes were taken up on the 13th February, 1959. The balance of 2 hours and 1 minute would be available on the 27th February, 1959. |
| ✓(2) Resolution regarding Committee to go into the question of corruption in the public services. | 1½ hours. |
| (3) Resolution regarding Policy of licensing new industrial units. | 2 hours. |
| (4) Resolution regarding Family Planning. | 2 hours. |
| (5) Resolution regarding Economy in administrative expenditure. | 2 hours. |
| (6) Resolution regarding Establishment of a Naval Shipyard. | 2 hours. |
| (7) Resolution regarding Malpractices in foreign exchange. | 1½ hours. |

NEW DELHI;
The 25th February, 1959.
Phalguna 6, 1880 (Saka).

AMAR SINGH SAIGAL.